

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

original Application No. 419 of 2001

Allahabad this the 18th day of April, 2001

Hon'ble Mr.S.K.I. Naqvi, Member (J)

D.P. Shukla, Son of Sri R.B. Bhukla, resident of Railway Quarter No.69, 8th Avenue, Nawab Yusuf Road, Allahabad.

Applicant

By Advocate Shri Anil Dwivedi

Versus

1. Union of India through the General Manager, Northern Railway, Baroda House, New Delhi.
2. The Divisional Mechanical Engineer(Power), Northern Railway, Allahabad.
3. The Sr.Divisional Personnel Officer, Northern Railway, Allahabad.

Respondents

By Advocate Shri A.K. Gaur

O_R_D_E_R (Oral)

By Hon'ble Mr.S.K.I. Naqvi, Member (J)

The applicant has a case that vide order dated 22.09.95 he was promoted from the post of Chargeman 'A' to the post of Instructor(Mech.) and as per Railway Board circular dated 29.9.95, the Instructor, posted for training at Loco Shed are entitled to 15% training allowance w.e.f. 01.8.95. ^{inspite of} The applicant, being entitled to this training allowance, has not been allowed and, therefore, he

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made several representations to the competent authority, copy of the same have been annexed as annexures A-5, A-6 and A-7, but without any response and, therefore, he has come up before the Tribunal seeking relief to the effect that the respondents be directed to pay the training allowance with arrear from the date of entitlement and interest thereon at the rate of 18% per annum.

2. Heard counsel for the parties and perused the record. It is a fit case to direct the respondents to decide the pending representation expeditiously.

3. For the above, the competent authority in the respondents establishment is directed to decide the pending representation of the applicant within 3 months from the date of communication of this order and in case the relief sought for by the applicant is not provided, a detailed, reasoned and speaking order be passed with copy to the applicant. The O.A. is decided accordingly at the stage of admission. No costs.

S. C. Mehta

Member (J)

/M.M./